

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 301
CP-205/ND/2023
New IA- 97/2024

IN THE MATTER

SMRITI BHATIA & Ors.

...

Applicant/Petitioner

Versus

AMADEUS INDIA PRIVATE LIMITED & Ors.

...

Respondent

Under Section: 241(1), Sec. 242(4)

Order delivered on 21.03.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Swapnil Gupta, Adv. Vaibhav, Adv. Abhinav
Mishra IA-97/2024

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 22.03.2024.

Sd/-
(COURT FFICER)